

**SPECIAL BENCH**

**ITEM NO. 122**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CA No.80/2019, CA No. 356/2019 & CA No. 37/2021 IN CP No. 46/ALD/2019**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI KAUSHALENDRA KUMAR SINGH,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>th</sup> December,  
2022, 02:30 pm**

<b>NAME OF THE COMPANY</b>	<b>AFAQ AHMED &amp; ORS V/S SWEET HOME DWELLING PVT LTD &amp; ORS</b>
<b>UNDER SECTION</b>	<b>241/242 OF COMPANIES ACT 2013</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Himanshu Kumar alongwith Sh. Ujjawal Satsangi, Advs.

*: For the Petitioner & Applicant in CA No. 37/2021  
& Respondent in CA No.80/2019, CA No. 356/2019*

Sh. Sunil Kumar Srivastava, Adv. : *For the Applicant in CA No. 356/2019 & CA  
No.37/2021 & Respondent No.1-5 & Respondent in  
CA No. 37/2021*

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to  
09<sup>th</sup> December, 2022.

*—Sd—*

**Dr. R.C. Srivastava  
(Court Officer)**

**05<sup>th</sup> December, 2022**

*Priya Agarwal  
(Stenographer)*